

## ORISSA HIGH COURT

### FILING REPORT AS ON :07/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/7197/2025	KISHOR KUMAR SAHOO VS STATE OF ODISHA	SWARAJ PATEL VS	// () //	AOR20220000246C202500011
2	D-BLAPL/7201/2025	CHANDRAMANI DHURUA @ TARUN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAKHANPUR /28 /2025 () //	
3	D-BLAPL/7207/2025	RAJIB BAGARTI VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /305 /2024 () //	
4	D-BLAPL/7209/2025	ARUN KUMAR BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	ATHAMALLIK /217 /2022 () //	
5	D-BLAPL/7211/2025	SAMUEL LIMA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /33 /2025 () //	
6	D-BLAPL/7212/2025	RANJAN BEHERA @ NANDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MANIABANDHA /3 /2025 () //	AOR20220001297C202500073
7	D-BLAPL/7221/2025	ASHISH AGRAWAL VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	JONK /40 /2025 () //	
8	D-BLAPL/7224/2025	AEJAZ PASHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //	
9	D-BLAPL/7227/2025	BIJE BHUE VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BIJEPUR /334 /2024 () //	
10	D-BLAPL/7229/2025	BHALU SAMAL @ BHALLU SAMAL LAGEN @ LAGEN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /47 /2025 () //	
11	D-BLAPL/7230/2025	NARENDRA @ MAHENDRA GARADA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KORAPUT TOWN /1 /2025 () //	

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12	D-BLAPL/7234/2025	RAJA @ RAJENDRA TAKRI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KORAPUT TOWN /1 /2025 () //	
13	D-BLAPL/7241/2025	ASHIRVAD PATNAIK VS STATE OF ODISHA	ALOK KUMAR DAS VS	EOW,BHUBANESWAR /1 /2025 () //	
14	D-BLAPL/7242/2025	SARTHAK PARIJA @ SARTHAK VS STATE OF ODISHA	ASHOK KUMAR JENA VS	BALICHANDRAPUR /512 /2024 () //	
15	D-BLAPL/7246/2025	PITABAS PAIK VS STATE OF ODISHA	MANORANJAN PADHY VS	B.SINGHPUR /136 /2022 () //	AOD20220003086C202500055
16	D-BLAPL/7247/2025	AJAY @ AJAYA KUMAR PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 () //	
17	D-BLAPL/7252/2025	SAI SANKAR PATRA VS STATE OF ODISHA	AJAY KUMAR NAYAK VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /77 /2024 () //	
18	D-BLAPL/7253/2025	JAGANNATH PAIK VS STATE OF ODISHA	MANORANJAN PADHY VS	B.SINGHPUR /136 /2022 () //	AOD20220003086C202500057
19	D-BLAPL/7254/2025	BUDU PAIK VS STATE OF ODISHA	MANORANJAN PADHY VS	B.SINGHPUR /136 /2022 () //	AOD20220003086C202500056
20	D-BLAPL/7260/2025	ANIKET SINGH VS STATE OF ODISHA	SANJUKTA MUNDA VS	// () //	AOR20220002621C202500005
21	D-BLAPL/7270/2025	CCL BENU @ KANDHA @ JITU DAKUA VS STATE OF ODISHA	DURGAPRASAD S.MALLICK VS	KHANDAGIRI P.S. /355 /2023 () //	AOD20240000510C202500004
22	D-BLAPL/7279/2025	SK. MAJID @ MANDA VS STATE OF ODISHA	RONALISHA PRADHAN VS	INDUSTRIAL ESTATE PS /30 /2025 () //	
23	D-BLAPL/7282/2025	RANJIT NAYAK	NIHAR RANJAN SAHOO	MOHANA /17 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/7284/2025	HARASH NAYAK	NIHAR RANJAN SAHOO	MOHANA /234 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/7288/2025	GANESH SALIMA	SUSHANTA HARICHANDAN	CHOUDWAR /298 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/7292/2025	SAPAN KAMILA	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/7293/2025	TAPAS ADHIKARI	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/7296/2025	AFTAB @ MD. SAIYAZ	PRATAP KUMAR MOHANTY	SPL.TASK FORCE /28 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/7298/2025	GURUNATH DEBARPALLI	RAJENDRA NARAYAN ROUT	BANDHUGOAN /42 /2023	AOR20220001558C202500049
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/7299/2025	KALIA @ BISWAJIT BEHERA	AMLAN SHAKTI PAUL	BANTALA /50 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/7300/2025	KABUL @ LAXMAN KHORA @ KABULA KHORA	PRANAYA KUMAR MAHARAJ	MACHHKUND /80 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/7305/2025	SUBRAT KUMAR MOHANTY	BISWORANJAN SWAIN	BHADRAK TOWN /122 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/7306/2025	BISHNU CHARAN PARIDA	SURYA NARAYAN MISHRA	NIALI /350 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/7307/2025	ANJAN TARIA	SRIKAR KUMAR RATH	LACHHIPUR /152 /2024	
		VS	VS	()	

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35	D-BLAPL/7308/2025	STATE OF ODISHA ASRAFUL MANDAL VS	MD ARIF KHAN VS	// // ()	AOR20220004000C202500002
36	D-BLAPL/7309/2025	STATE OF ODISHA MD. ISMILE VS	PRASANT KUMAR SAHOO VS	// KAMAKHYANAGAR /11 /2025 ()	
37	D-BLAPL/7310/2025	STATE OF ODISHA ANALA KUMAR RAO @ A.KUMAR RAO VS	BYOMAKESH TRIPATHY VS	// /0 ()	
38	D-BLAPL/7311/2025	UNION OF INDIA GOUTAM PRADHAN VS	JUGALA KISHORE PANDA VS	// /0 ()	
39	D-BLAPL/7313/2025	STATE OF ODISHA PANCHANAN BEHERA VS	JUGALA KISHORE PANDA VS	// /0 ()	
40	D-BLAPL/7315/2025	STATE OF ODISHA NARENDRA AHIRWAR VS	DIBYAJYOTI SAHOO VS	// /0 ()	
41	D-BLAPL/7318/2025	STATE OF ODISHA SURYAKANTA SENAPATI VS	DEBASIS MISHRA VS	// PURI TOWN /305 /2024 ()	
42	D-BLAPL/7322/2025	STATE OF ODISHA DIPUNA BEHERA VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /483 /2022 ()	
43	D-BLAPL/7323/2025	STATE OF ODISHA MONTU @ TANMAYA NAIK VS	BHARAT BHUSAN ROURAY VS	// ANGUL TOWN /74 /2025 ()	
44	D-BLAPL/7326/2025	STATE OF ODISHA NILAN @ PRAKASH NAIK VS	BHARAT BHUSAN ROURAY VS	// ANGUL TOWN /74 /2025 ()	
45	D-BLAPL/7329/2025	STATE OF ODISHA BABLU @ RAHUL NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	// ANGUL TOWN /74 /2025 () //	

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46	D-BLAPL/7332/2025	SUNIL KUMAR SWAIN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	MALGODOWN /255 /2024 () //	
47	D-CMAPL/9601/2025	SUNIL MANOHAR MAHUNTA VS SNEHANJALI JENA	ADV. VS	// () //	
48	D-CMAPL/9754/2025	DIPAK KUMAR GHADEI VS SAIBA KADRI	RAMESH CHANDRA SWAIN VS	// () //	
49	D-CMP/9606/2025	RAMAKANTA BISOI @ BISHOI VS SANJUKTA BISOI	NARESH CHANDRA JENA VS	// () //	
50	D-CMP/9617/2025 CMP/356/2025	MOUSIM AKHTAR VS MOHAMMAD FIROZ HOSSEN	SIDHARTHA MISHRA VS	// DISTRICT & SESSIONS JUDGE,BHADRAK(Bhadrak ) IA/0000012/2025	
51	D-CMP/9633/2025	MAMATA SAMANTARAY VS NANDITA MOHANTY	GOUTAM CH. ROUT VS	// () //	
52	D-CMP/9660/2025	DEBI PRASAD GIRI VS PINKI@PRITIREKHA PARIDA@GIRI	SOUGAT DASH VS	// () //	
53	D-CMP/9671/2025	SUSAMA KHAMARI@SUSAMA KHAMARI VS DAMODAR SAHOO@DAMODAR DAS	BIKRAM RATH VS	// () //	
54	D-CMP/9682/2025	SHYAMANANDA JENA VS BISHNU PRASAD SWAIN	PRADEEP KUMAR MOHAPATRA VS	// () //	
55	D-CMP/9694/2025	SHYAMANANDA JENA VS BISHNU PRASAD SWAIN	PRADEEP KUMAR MOHAPATRA VS	// () //	
56	D-CMP/9710/2025	PRADIPTA SINGH VS SURYA KUMAR SINGH	NITYANANDA BEHURIA VS	// () //	
57	D-CMP/9724/2025	GEETANJALI @ GITANJALI PADHI	DR.KEDARNATH TRIPATHY	//	

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		VS	VS	0	
58	D-CMP/9729/2025	SURJYANARYAN PATRA CHINARI JHULI SUBUDHI	KISHORE KUMAR MISHRA	//	AOD20240000867C202500005
		VS	VS	0	
59	D-CONTC/9576/2025	K ANITA PRUSTY BHABANI SANKAR DAS	PRADIPTA KUMAR PATTANAYAK	//	
		VS	VS	0	
60	D-CONTC/9588/2025	YOGESH BAHADUR KHURANIA, IPS PRAFULLA KUMAR MALLICK	ADV.	//	
		VS	VS	0	
61	D-CONTC/9598/2025	SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., BBSR RANJAN KUMAR BHUYAN	ADV.	//	
		VS	VS	0	
62	D-CONTC/9599/2025	ASWATHY S., I.A.S. BIBHUTI RANJAN SAHOO	ADV.	//	
		VS	VS	0	
63	D-CONTC/9604/2025	ASWATHY S., I.A.S. MRUTYUNJAY MOHANTA	ADV.	//	
		VS	VS	0	
64	D-CONTC/9605/2025	ASWATHY S., I.A.S. SATAMANYU MOHAPATRA	ADV.	//	
		VS	VS	0	
65	D-CONTC/9607/2025	DR.SANTOSH KUMAR SWAIN, PROJECT DIRECTOR, ODISHA STATE AIDS CONTROL SOCIETY (OSACS), KHORDHA RASMITA BARIK	ADV.	//	
		VS	VS	0	
66	D-CONTC/9609/2025	DR. SANTOSH KUMAR RAUT, D.E.O., CUTTACK ABINASH SAHU	ADV.	//	
		VS	VS	0	
67	D-CONTC/9610/2025	DR. DHARANIDHAR SENAPATI, CHIEF DISTRICT MEDICAL OFFICER, NUAPADA SITA DANSANA	ADV.	//	
		VS	VS	0	
68	D-CONTC/9642/2025	SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT. SK. SALAUDDIN	ADV.	//	
		VS	VS	0	

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		MANORANJAN MALLICK, O.A.S, KHURDA		//	
69	D-CONTC/9643/2025	DHARANIDHAR DASH	ADV.	//	
		VS	VS	0	
		DR. NILAKANTHA MISHRA, DIRECTOR OF PUBLIC HEALTH ,ODISHA		//	
70	D-CONTC/9647/2025	SANTOSH KUMAR PARIDA	SRIDHAR RATH	//	
		VS	VS	0	
		SHAILESH KUMAR PANDEY, DEPUTY COMMANDANT, SRINAGAR		//	
71	D-CONTC/9653/2025	TAPASWINI NAIK	ADV.	//	
		VS	VS	0	
		GIRISH S.N., I.A.S.		//	
72	D-CONTC/9654/2025	SIBA PRASAD NARENDRA	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, I.A.S		//	
73	D-CONTC/9655/2025	SUDHAKAR SATPATHY	ADV.	//	
		VS	VS	0	
		GIRISH S.N., I.A.S.		//	
74	D-CONTC/9658/2025	LAXMIDHAR PATTANAYAK	ADV.	//	
		VS	VS	0	
		GIRISH S.N., I.A.S.		//	
75	D-CONTC/9661/2025	PHILIP SABAR	ADV.	//	
		VS	VS	0	
		GIRISH S.N., I.A.S		//	
76	D-CONTC/9691/2025	RAGHUNATH DAS	ADV.	//	
		VS	VS	0	
		RISHI SINGHA, CHAIRMAN CUM DISCIPLINARY AUTHORITY, ODISHA GRAMYA BANK, KHORDHA		//	
77	D-CONTC/9708/2025	URMILA SAHOO	ADV.	//	
		VS	VS	0	
		SULOCHANA DAS, PRINCIPAL CUM SECY., SSB COLLEGE, KENDRAPARA		//	
78	D-CONTC/9723/2025	MANDAKINI DEI	ADV.	//	
		VS	VS	0	
		PRASANTA KUMAR MOHANTY, D.E.O., KORAPUT		//	
79	D-CONTC/9753/2025	SUNIL KUMAR SETH	SANTOSH KUMAR NANDA	//	
		VS	VS	0	
		UDAY A KAOLE, CHAIRMAN CUM M.D., MAHANADI COALFIELDS LTD., SAMBALPUR		//	

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80	D-CRLA/7198/2025	CHAITANYA PATRA VS PRATIK RANJAN NAYAK	SOUMYA DEV RAY VS	GOLANTHARA (BERHAMPUR) /19 /2018 () //	
81	D-CRLA/7228/2025	MAYADHAR PRADHAN VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /322 /2024 () //	
82	D-CRLA/7233/2025	SIMADRI NAYAK VS STATE OF ODISHA(VIG.)	PRABIN DAS VS	/ /0 () //	
83	D-CRLA/7243/2025	ALOK NAYAK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BANHARPALI /84 /2017 () //	
84	D-CRLA/7291/2025	PADMANAV ROUT VS STATE OF ODISHA(VIG.)	JYOTIRMAYA SAHOO VS	VIGILANCE PS (BERHAMPUR) /62 /2003 () //	
85	D-CRLA/7319/2025	KISHOR KUMAR JENA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	PATTAMUNDAI /188 /2020 () //	
86	D-CRLMA/7265/2025	BAIKUNTHA DORA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KESINGA /78 /2021 () //	
87	D-CRLMC/7200/2025 CRLMC/980/2025	DR.SHIBASISA BEHERA VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	SAMBALPUR VIGILANCE /88 /2011 SPECIAL JUDGE(VIG),BARGARH(Bargarh ) CT/0000040/2012	
88	D-CRLMC/7213/2025	RATNAKAR PALAI VS STATE OF ODISHA(OPID)	SOUMYA RANJAN MOHANTY VS	EOW,BHUBANESWAR /22 /2023 () //	
89	D-CRLMC/7219/2025	TRILOCHANA @ TRILOCHAN GHADEI VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	BANAPUR P.S. /156 /2017 () //	
90	D-CRLMC/7226/2025	SUDEEPTA GHOSH @ SUDIPTA GHOSH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /114 /2025 () //	
91	D-CRLMC/7232/2025	PITABASA SAHU @ TULU	MANOJ KUMAR MOHANTY (2)	RANPUR /132 /2015	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/7235/2025	SAROJ KUMAR SAHOO	ATAL BIHARI LENKA	//0	
		VS	VS	()	
		KANAKALATA DASH		//	
93	D-CRLMC/7244/2025	MANORANJAN PRADHAN	JUGALA KISHORE PANDA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /7 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/7245/2025	BASUMATI NAIK	SUBODH KUMAR MOHANTY	TARASINGI /338 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/7256/2025	AMIT KUMAR BARIK	ARUN KUMAR MISHRA	RAGHUNATHPALI /302 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/7258/2025	MOHAMMAD JAMIL	MOHAMMED MUSTAR ANSARI	MAHILA PS SAMBALPUR /13 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/7262/2025	SUJEET PRIYADARSHI DAS	BIKRAM CHANDRA GHADEI	BAIDYANATHPUR /408 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/7283/2025	LUNA NAYAK@MUNA NAYAK	PRANAYA KUMAR MAHARAJ	ODAGAON /122 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/7285/2025	DILLIP POLEI @ DILIP POLAI	SANTOSH KUMAR MAHANTY	POLASARA PS /31 /2020	AOD20240000242C202500037
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/7294/2025	AJAYA KUMAR NATH	PRATIK NAYAK	RAJKANIKA /178 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/7304/2025	CHINKU CHANDAN DAS @ CHIKU CHANDAN DAS	ADHIKARTI MOHAPATRA	KHAIRA /13 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/7324/2025	MD MOINUDDIN	BISWABHUSAN DAS	KRUSHANANDAPUR /35 /2023	
		VS	VS	()	

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103	D-CRLMP/7248/2025	STATE OF ODISHA GOURANGA CHARAN JENA VS	SRIKANTA MAHUNTA VS	// /0 ()	
104	D-CRLMP/7261/2025	STATE OF ODISHA PRADEEP SINGH VS	RONALISA PRADHAN VS	// /0 ()	
105	D-CRLMP/7275/2025	SASMITA JENA @ SINGH MUTHOOT MICROFIN LTD., BBSR VS	SIDDHARTHA SAMAL VS	// /0 ()	
106	D-CRLMP/7289/2025	STATE OF ODISHA SANTOSH KUMAR BARIK VS	NAGEN KUMAR BARIK VS	// /0 ()	
107	D-CRLREV/7215/2025	STATE OF ODISHA DIPU @ BALIA SETHI VS	MANOJ KUMAR NAYAK VS	// HINJILI /141 /2022 ()	
108	D-CRLREV/7273/2025	STATE OF ODISHA SHYAM SUNDAR BEMAL VS	JNYANANANDA PANDA VS	// BHAWANIPATNA SADAR /122 /2010 ()	
109	D-CRLREV/7276/2025	STATE OF ODISHA PRITI KUMARI VS	SANJIB KUMAR BHANJADEO VS	// PUTASINGH /46 /2024 ()	
110	D-CRLREV/7287/2025	STATE OF ODISHA DURYODHAN SAHOO VS	DEBASISH SAMAL VS	// SUNDARGARH TOWN /387 /2024 ()	
111	D-CRLREV/7295/2025	STATE OF ODISHA MANGILAL BALDEWA VS	ACHYUTA NANDA ROUSTRAY VS	// // ()	AOR20220001190C202500001
112	D-CRLREV/7314/2025	STATE OF ODISHA CHINMAYA CHHATRIA VS	DIBYAJYOTI SAHOO VS	// JHARSUGUDA /709 /2024 ()	
113	D-CRLREV/7317/2025	STATE OF ODISHA KHAGESWAR @ KHAGA JENA VS	PRAVAT KUMAR DAS VS	// /0 ()	
		STATE OF ODISHA		//	

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114	D-CRLREV/7321/2025	NESAR KHAN VS STATE OF ODISHA	MD.G.MADANI VS	//0 0 //	
115	D-FAO/9668/2025	SAKTI PRASANNA SAMANTARAY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
116	D-LAA/9743/2025	KRUSHNA MOHANTY VS SPECIAL LAND ACQUISITION OFFICER, MAYURBHNAJ	SASWATI MOHAPATRA VS	// 0 //	
117	D-MACA/9583/2025	RENUBALA MOHANTY VS CHITTARANJAN DAS	SATYABHUSAN DAS VS	// 0 //	
118	D-MACA/9648/2025	CHANDRAKANTI PATRA VS M/S. SRIE EQUIPMENT FINANCE PVT.LTD.	BISHNU BRATA SINGH VS	// 0 //	
119	D-MACA/9756/2025	SAILABALA MOHAPATRA VS NANDA KISHORE SAMANTARAY	SUDARSAN BEHERA VS	// 0 //	
120	D-MACA/9759/2025	PRADEEP KUMAR BEHERA VS BHAGABAN BISWAL	SUDARSAN BEHERA VS	// 0 //	
121	D-MACA/9761/2025	ANUPAMA@MAMATA@JYOSHNA RANI MOHAPATRA VS NANDA KISHORE SAMANTARAY	SUDARSAN BEHERA VS	// 0 //	
122	D-MATA/9592/2025	SURAVARAM TEJESWARA RAO VS KIMIDI MADHUBALA@S. MADHUBALA	BHUBANANANDA LENKA VS	// 0 //	
123	D-OTAPL/9573/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BBSRTUSHAR KANTI SATAPATHY, SR, S.C (GST, CENTRAL TAX AND CUSTOM) VS M/S. GORDHAN JAGWANI	VS	0 //	AOR20220001780C202500031
124	D-OTAPL/9615/2025	COMMISSIONER OF CUSTOMS,(PREVENTIVE), BHUBANESWAR VS M/S. YASHOVARDHAN LOHIA	BHUBANESWAR KANTI SATAPATHY,SR.S.C VS	// 0 //	AOR20220001780C202500032
125	D-OTAPL/9635/2025	COMMISSIONER OF CUSTOMS, (PREVENTIVE), BHUBANESWAR	BHUBANESWAR KANTI SATAPATHY,SR.S.C VS	// 0 //	AOR20220001780C202500033

**ORISSA HIGH COURT****FILING REPORT AS ON :07/03/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	0	
126	D-RPFAM/9612/2025	M/S. ASHOK KUMAR LOHIA BIDHU PRASAD TRIPATHY	VS PRADEEP KUMAR PANDA	// //	
		VS	VS	0	
127	D-RSA/9622/2025	ANNAPURNA MISHRA AMRUTI PATRA	VS TAPAN KUMAR MOHANTY	// //	
		VS	VS	0	
128	D-RSA/9630/2025	SATYABRATA PANDA DEBENDRA KUMAR JENA	VS BHASKAR CHANDRA PANDA	// //	
		VS	VS	0	
129	D-RSA/9632/2025	RAMARANI DAS KRUPASINDHU JENA	VS TAPAN KUMAR MOHANTY	// //	
		VS	VS	0	
130	D-RSA/9639/2025	KOILA SANATARA RANJI GOUDA	VS DEEPALI MAHAPATRA	// //	
		VS	VS	0	
131	D-RSA/9650/2025	BHAGABAN GOUDA CHAKRADHARA ACHARYA	VS MAHESWAR MOHANTY	// //	
		VS	VS	0	
132	D-RSA/9712/2025	CHANDRA PRAVA MISHRA PRADEEP KUMAR BRAHMA	VS SOUMYA MISHRA	// //	
		VS	VS	0	
133	D-RSA/9713/2025	MUKTESWAR BRAHMA BIJAYA KUMAR SATAPATHY @ PUROHIT	VS DHANANJAYA MUND	// //	
		VS	VS	0	
134	D-RSA/9732/2025	PRATIBHA PUROHIT SANJULATA JENA	VS SUKANTA KUMAR NAYAK	// //	
		VS	VS	0	
135	D-RVWPET/9645/2025	APALA JENA GAURAV ELECTRICALS	VS VIVEK CHOPDA	// //	
		VS	VS	0	
		MSTC		//	
136	D-RVWPET/9716/2025	AKHAYA DALAI	VS SAMVIT MOHANTY	// //	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-RVWPET/9735/2025	SATYANARAYAN ROUT NARASINGH MAHARANA VS	AMITAV TRIPATHY VS	// // ()	
138	D-TRP(C)/9584/2025	BANCHHA BEHERA @ BANCHHANIDHI BEHERA PRIYADARSHINI @ PRIYADARSINI BEHERA VS	AJAYA KUMAR NANDA VS	// // ()	
139	D-TRP(C)/9746/2025	GOVINDA BEHERA SUBHASMITA SWAIN@SINGH VS	SUSAMARANI SAHOO VS	// // ()	
140	D-TRPCRL/7278/2025	BIRAJ KUMAR SINGH MINATI BISWAL VS	JAJATI KESHARI KHUNTIA VS	// // ()	
141	D-WA/9572/2025	BIDHUBHUSAN BISWAL STATE OF ODISHA VS	SAROJ KUMAR JEE, A.G.A. VS	// // ()	LOD20240000172C202500125
142	D-WA/9616/2025	URMILA DHALL STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202500131
143	D-WA/9657/2025	MOHAN KUMAR MOHAPATRA COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, VS	DEBASMITA KAYAK VS	// // ()	
144	D-WA/9679/2025	HRUSHIKESH PANI SAURI NAHAK VS	PRATAP CHANDRA MISHRA VS	// // ()	
145	D-WA/9683/2025	STATE OF ODISHA VS	SAROJ KUMAR JEE, A.G.A. VS	// // ()	LOD20240000200C202500124
146	D-WA/9684/2025	SARAT KUMAR SATAPATHY STATE OF ODISHA VS	DEBASHIS TRIPATHY, A.G.A. VS	// // ()	LOD20240000172C202500126
147	D-WA/9704/2025	MD MOTIULLAH ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, VS	STATE OF ODISHA VS	// // ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WA/9725/2025	STATE OF ODISHA VS SATYABRATA GIRI	JATESWAR NAYAK, A.G.A. VS	// ()	LOD20240000172C202500127
149	D-WA/9726/2025	STATE OF ODISHA VS DEBENDRA KUMAR BARIK	SAROJ KUMAR JEE, A.G.A. VS	// ()	LOD20240000200C202500126
150	D-WA/9727/2025	STATE OF ODISHA VS GADADHAR ROUT	SASWAT DAS, A.G.A. VS	// ()	LOD20240000172C202500128
151	D-WA/9728/2025	STATE OF ODISHA VS DURGA CHARAN JENA	SAROJ KUMAR JEE, A.G.A. VS	// ()	LOD20240000200C202500125
152	D-WP(C)/9569/2025	ARJUNA SAHOO VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// ()	AOR20220004106C202500025
153	D-WP(C)/9570/2025	NIRANJAN PANIGRAHI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// ()	AOR20220004106C202500023
154	D-WP(C)/9571/2025	CHITTARANJAN SAHOO VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// ()	AOR20220004106C202500024
155	D-WP(C)/9574/2025	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	// ()	
156	D-WP(C)/9575/2025 WP(C)/6905/2025	BISHNU BARIK VS STATE OF ORISSA	SUSHANTA KUMAR PRADHAN VS	// ()	
157	D-WP(C)/9577/2025 WP(C)/6871/2025	MAHESWATA PARIDA VS STATE OF ODISHA	PRASANNA KUMAR MISRA VS	// ()	
158	D-WP(C)/9578/2025	SUSEN KUMAR MANDAL VS THE CHAIRMAN , PARADIP PORT AUTHORITY , PARADIP	BIPLABA P.B. BHALI VS	// ()	
159	D-WP(C)/9579/2025	BRATATI MISHRA	SANGRAM JENA	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/9580/2025	TAPAN KUMAR DASH	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/9581/2025	RENUBALA SAHU	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/9582/2025	BHABESH PRASAD TRIPATHY	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/9585/2025	DEOKARAN PRASAD JAISWAL	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/9586/2025	BAIRAGI CHARAN SAHOO	SITANSU MOHAN SINGH	//	
	WP(C)/6932/2025	VS	VS	0	
		STATE OF ORISSA		//	
165	D-WP(C)/9587/2025	BAIRAGI CHARAN SAHOO	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
166	D-WP(C)/9589/2025	DR.DILIP KUMAR KAR	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/9590/2025	SADASHIBA DASH	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/9591/2025	SURESH KUMAR MALLICK	ARIJEET MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/9593/2025	PARIMAL DHARA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/9594/2025	ADHAR PRASAD JENA	SAUBHAGYA KETAN NAYAK	//	AOR20220001207C202500029
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/9595/2025	STATE OF ODISHA SHISHIRA PARIDA VS	JUDHISTHIR SAHOO VS	// // 0	AOD20220003315C202500018
172	D-WP(C)/9596/2025	STATE OF ODISHA PIYUSH GUPTA VS	MADHUSUDAN JENA VS	// // 0	
173	D-WP(C)/9597/2025	BHUBANESWAR DEVELOPMENT AUTHORITY, UNIT 9., BBSR RUNABALA CHHOTRAY VS	GOPINATH MISHRA VS	// // 0	
174	D-WP(C)/9600/2025	JUNIOR ENGINEER, TPCODL, ELECTRICAL DIVISION-III, PURI JATINDRA RATH VS	KAMALAKANTA NAYAK VS	// // 0	
175	D-WP(C)/9602/2025	CHAIRMAN CUM MANAGING DIRECTOR OSRTC RAMA KRISHNA PATTANAIK VS	KAMALAKANTA NAYAK VS	// // 0	
176	D-WP(C)/9603/2025	CHAIRMAN-CUM-MANAGING DIRECTOR, OSRTC, BBSR GOURAHARI MOHALLIK VS	KSHIROD KUMAR ROUT VS	// // 0	
177	D-WP(C)/9608/2025	STATE OF ODISHA DEEPAK KUMAR VS	PARSURAM MOHAPATRA VS	// // 0	
178	D-WP(C)/9611/2025	UNION OF INDIA PRAVAKAR PATRA VS	BISWARANJAN MAHARATHA VS	// // 0	
179	D-WP(C)/9613/2025	DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, ODISHA GOMATI JENA VS	ANIRUDHA DAS VS	// // 0	
180	D-WP(C)/9614/2025 WP(C)/6879/2025	ASHOK KUMAR SAHOO TRINATH BISWAL VS	BISWAJIT NAYAK VS	// // 0	
181	D-WP(C)/9618/2025	STATE OF ODISHA PRADIP KUMAR SATAPATHY VS	SAIBRATA RATH VS	// // 0	
		ODISHA STATE WAREHOUSING CORPORATION, BBSR		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/9619/2025	SNEHAJEET DEHURY VS THE UNION OF INDIA	RASHMI RANJAN DASH VS	// 0 //	
183	D-WP(C)/9620/2025	SWARNA PATNAIK VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
184	D-WP(C)/9621/2025	SHREE SHREE KAPILAMUNI SATCHETAN SHIKSHYAKBANDOPADHYAY VS STATE OF ODISHA	SKBANDOPADHYAY VS	// 0 //	
185	D-WP(C)/9623/2025	TRIMURTY CHEMICAL INDUSTRIES, CUTTACK VS DIRECTORATE OF DRUGS CENTRE, ODISHA, BBSR	GANESH PRASAD SAMAL VS	// 0 //	
186	D-WP(C)/9624/2025	AMI SAUNTA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //	
187	D-WP(C)/9625/2025	SUDARSAN DALEI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
188	D-WP(C)/9626/2025	DHUSASAN MUKHI VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	
189	D-WP(C)/9627/2025	GENERAL MANAGER, IB VALLEY AREA, MCL, JHARHAR VS STATE OF ODISHA	RHARHARSHARMA VS	// 0 //	
190	D-WP(C)/9628/2025	HARISH CHANDRA SUNDARAY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
191	D-WP(C)/9629/2025	LAXMIDHAR JENA VS STATE OF ODISHA	BIJAY KUMAR NAYAK 3 VS	// 0 //	AOR20230000709C202500005
192	D-WP(C)/9631/2025	SANJUKTA DWARI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500022
193	D-WP(C)/9634/2025	MAHENDRA JENA	SUJATA JENA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/6892/2025	VS UCO BANK, BALASORE	VS	() //	
194	D-WP(C)/9636/2025	NABAKISHOR NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// ()	
195	D-WP(C)/9637/2025	M/S. SATYAJIT PATRA, KENDRAPARA VS CHIEF COMMISSIONER OF CT AND GST ODISHA, CUTTACK	ITISHREE TRIPATHY VS	// ()	
196	D-WP(C)/9638/2025	LAMA CHOUDHURY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// ()	
197	D-WP(C)/9640/2025	KANCHANLATA TRIPATHY VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// ()	AOR20230000872C202500014
198	D-WP(C)/9641/2025	SHAIENDRA KUMAR JHA VS COMMISSIONER OF KRNDRIYA VIDYALAYA SANGATHAN NEW DELHI	NIRMAL RANJAN ROUTRAY VS	// ()	AOD20240000714C202500007
199	D-WP(C)/9644/2025	BIBHUTI BHUSAN ROUT VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// ()	
200	D-WP(C)/9646/2025	DIBJAY BEHERA VS THE GENERAL MANAGER, HRD, ODISHA GRAMYA BANK, GANDAMUNDA, BBSR	JITENDRA KUMAR LENKA VS	// ()	
201	D-WP(C)/9649/2025	NIRANJAN MURMU VS STATE OF ODISHA	NIRANJAN LENKA VS	// ()	
202	D-WP(C)/9651/2025	SRINIBAS BHANJA VS STATE OF ORISSA	NIRANJAN LENKA VS	// ()	
203	D-WP(C)/9652/2025	SURESH KUMAR MISHRA VS THE COLLECTOR-CUM-DISTRICT MAGISTRATE, CUTTACK	LALITENDU MISHRA VS	// ()	AOR20220001610C202500017
204	D-WP(C)/9656/2025	BHARAT RANDHARI VS	TUKUNA KUMAR MISHRA VS	// ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/9659/2025	THE SUB COLLECTOR, JEYPORE SARAT CHANDRA GOCHHAYAT VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// // 0 //	
206	D-WP(C)/9662/2025	IQUBAL ALI KHAN VS TATA POWER WESTERN ODISHA DISTRIBUTION LTD	SISIR DAS VS	// // 0 //	
207	D-WP(C)/9663/2025	BADAL SWAIN VS STATE OF ODISHA	GOPINATH MISHRA VS	// // 0 //	
208	D-WP(C)/9664/2025	M/S. CHINMAYA VIDYALAYA., RAYAGADA VS THE PRESIDING OFFICER.,KORAPUT	NITISH KUMAR MISHRA VS	// // 0 //	
209	D-WP(C)/9665/2025	GITANJALI @ GITARANI JENA VS STATE BANK OF INDIA	AKSHYANGSHU SEKHAR NANDY VS	// // 0 //	
210	D-WP(C)/9666/2025	SRIKANTA MAHANTA VS THE COLLECTOR AND DISTRICT MAGISTRATE KEONJHAR	DIGAMBAR SETHI VS	// // 0 //	
211	D-WP(C)/9667/2025	SASMITA DEVI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// // 0 //	
212	D-WP(C)/9669/2025	SANATAN LENKA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //	
213	D-WP(C)/9670/2025	RAJANI JANI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// // 0 //	
214	D-WP(C)/9672/2025	IPSITA PARIDA VS TUSHARA KANTA SWAIN	ANKITA MUKHERJI VS	// // 0 //	
215	D-WP(C)/9673/2025	BABRUBAHAN NAIK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// // 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :07/03/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
216	D-WP(C)/9674/2025	SUBHASMITA TRIPATHY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
217	D-WP(C)/9675/2025	MANDODARI MOHANTA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
218	D-WP(C)/9676/2025	RATIKANTA ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //	
219	D-WP(C)/9677/2025	BAJRANG LAL AGRAWAL VS THE COMMISSIONER OF ENDOWMENT , ODISHA	BISWAMBAR MOHANTY VS	// 0 //	
220	D-WP(C)/9678/2025	TRILOCHAN MOHARANA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
221	D-WP(C)/9680/2025	RATIKANTA ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //	
222	D-WP(C)/9681/2025	SUBHRANSHU SEKHAR DASH VS ODISHA STAFF SELECTION COMMISSION, UNIT II	SASWATI MOHAPATRA VS	// 0 //	
223	D-WP(C)/9685/2025	M/S. ANAND HYPER MARKET VS THE COMMISSIONER, CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500018
224	D-WP(C)/9686/2025	DR HARINDER SINGH VS DR TAVINDER KAUR CHAWLA @ SACHI	JAGJIT SINGH CHHABRA VS	// 0 //	AOR20230000242C202500003
225	D-WP(C)/9687/2025	NITYANANDA DAS VS BERHAMPUR UNIVERSITY, GANJAM	SADASIVA PATRA (1) VS	// 0 //	
226	D-WP(C)/9688/2025	M/S. SPARK FURNITURES PVT LTD. VS COMMISSIONER CT AND GST ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500017
227	D-WP(C)/9689/2025	SAROJINI RANA	KUNAL KUMAR SWAIN	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/9690/2025	SUDHIR KUMAR ROUT	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/9692/2025	MADHUSUDAN MALLICK	SATRUGHNA DASH (A)	//	AOR20220001212C202500001
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/9693/2025	SURYA NARAYAN SAHOO	RAJJEET ROY	//	AOR20220001462C202500023
		VS	VS	0	
		BHUBANESWAR MUNICIPAL CORPORATION		//	
231	D-WP(C)/9695/2025	HAJEE A P BAVA AND COMPANY CONSTRUCTIONS	PRITIKANTA RAY	//	
		VS	VS	0	
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC) DEPARTMENT OF REVENUE		//	
232	D-WP(C)/9696/2025	RATANA BEHERA	JYOTSNARANI RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/9697/2025	NOVEL SIDHARTH ENGLISH MEDIUM EDUCATIONAL TRUST	PRANAY KUMAR MISHRA	//	
		VS	VS	0	
		CENTRAL BOARD OF DIRECT TAXES, NEW DELHI		//	
234	D-WP(C)/9698/2025	NANDI HO	AFRAAZ SUHAIL	//	AOD20240000544C202500013
		VS	VS	0	
		UNION OF INDIA		//	
235	D-WP(C)/9699/2025	LATIKA SAHOO	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/9700/2025	M/S. BALAJI METALLICS PRIVATEN LTD, SUNDERGARH	CHHITA RANAJAN DAS	//	
		VS	VS	0	
		COMMISSIONER OF CT AND GST, CUTTACK		//	
237	D-WP(C)/9701/2025	A.ANITA	PRASSANA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/9702/2025	MRUTYUNJAY SUR	GYANESWAR SATPATHY	//	
		VS	VS	0	

**ORISSA HIGH COURT****FILING REPORT AS ON :07/03/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
239	D-WP(C)/9703/2025	STATE OF ODISHA KABITA SAHU VS DEBTS RECOVERY TRIBUNAL , ODISHA	ANJAN KUMAR BISWAL VS	// // 0	// //
240	D-WP(C)/9705/2025	RABINARAYAN PATTANAIAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// // 0	// //
241	D-WP(C)/9706/2025	JYOTIRMAYA PAL VS THE STATE OF ODISHA	ALOK KUMAR PANDA VS	// // 0	// //
242	D-WP(C)/9707/2025	REBATI BALLAV TRIPATHY VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// // 0	// //
243	D-WP(C)/9709/2025	DR. GYANADIPTA ROUT VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// // 0	// //
244	D-WP(C)/9711/2025	PADMALOCHAN MOHANTY VS STATE OF ODISHA	NIRANJAN PANDA VS	// // 0	// //
245	D-WP(C)/9714/2025	SAMASAN DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// // 0	// //
246	D-WP(C)/9715/2025	ASHOK KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// // 0	// //
247	D-WP(C)/9717/2025	ABHAYA DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// // 0	// //
248	D-WP(C)/9718/2025	MITHUN DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// // 0	// //
249	D-WP(C)/9719/2025	ABHI DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// // 0	// //

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/9720/2025	ALOK KUMAR SAHU VS STATE OF ODISHA	PRAFULLA KUMAR LENKA VS	// 0 //	
251	D-WP(C)/9721/2025	TILOTTAMA PADHIHARI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //	
252	D-WP(C)/9722/2025	RASHMIREKHA MANDAL VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
253	D-WP(C)/9730/2025	M/S. TRINITY BEVERAGES PRIVATE LIMITED VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500037
254	D-WP(C)/9731/2025	LAXMAN KALATA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
255	D-WP(C)/9733/2025	AMITABH BOSE VS STATE OF ODISHA	TAPOBANTA BARIK VS	// 0 //	
256	D-WP(C)/9734/2025	ANANTA ROUT VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //	
257	D-WP(C)/9736/2025	PRASANA KUMAR PARIDA VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS	// 0 //	
258	D-WP(C)/9737/2025	HINABANDHU NAIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
259	D-WP(C)/9738/2025	NIRANJAN MISHRA VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS	// 0 //	
260	D-WP(C)/9739/2025	SUSHIL NAIK VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
261	D-WP(C)/9740/2025	SABITRILATA DAS	SUBAS CHANDRA DAS	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/9741/2025	KAMINI ROURAY	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/9742/2025	ANITA DASH	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/9744/2025	CHARAN BAGHA	ARUN KUMAR ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/9745/2025	DAITARI BEHERA	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/9747/2025	SUKANTI BAL	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/9748/2025	SIMANCHALA DASH	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/9749/2025	ANAND KUMAR DUBEY	SASWAT KUMAR ACHARYA	//	
		VS	VS	0	
		ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE ROURKELA II		//	
269	D-WP(C)/9750/2025	SANTANU KUMAR BARPANDA	Asutosh Rout	//	AOD20230000737C202500016
		VS	VS	0	
		UNION OF INDIA		//	
270	D-WP(C)/9751/2025	SUCHITRA DAS	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/9752/2025	KALI CHARAN DASH	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
272	D-WP(C)/9755/2025	CHANDRAKANTA PRUSTY	SOUMYA RANJAN PATI	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/9757/2025	UNION OF INDIA JYOTIRANJAN DAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// // 0 //	
274	D-WP(C)/9758/2025	SATISH KUMAR ISHWARDAS GAJBHIYE VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //	
275	D-WP(C)/9760/2025	JAYAPRAKASH SWAIN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
276	D-WP(C)/9762/2025	KABITA MAHAPATRA @ BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
277	D-WP(C)/9763/2025	SRIPATI PADHI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
278	D-WP(C)/9764/2025	SOMANATH KHAMARI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
279	D-WP(C)/9765/2025	KALANDI NAIK VS CHAIRMAN ODISHA SUB ORDINATE STAFF SELECTION COMMISSION	RABINDRA NATH PANDA VS	// 0 //	
280	D-WP(C)/9766/2025	BHIMASEN JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
281	D-WP(C)/9767/2025	M/S. SHREE BUILDERS VS INDIAN OIL CORPORATION LTD.	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500018
282	D-WP(C)/9768/2025	BHAGAT ROUT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
283	D-WP(C)/9769/2025	RAGHUNATH BEHERA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/9770/2025	SANSARI BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
285	D-WP(C)/9771/2025	AMARESH PATI VS UNION OF INDIA	BIRAJA PRASAD TRIPATHY VS	// 0 //	
286	D-WP(C)/9772/2025	UNION OF INDIA VS MITRABHANU SAHU	SANTOSH KUMAR SAMANTARAY,C.G.C VS	// 0 //	AOR20220001336C202500002
287	D-WP(C)/9773/2025	HADIBANDHU NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
288	D-WP(C)/9774/2025	JANARDAN BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
289	D-WP(C)/9775/2025	BISWANATH BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
290	D-WP(C)/9776/2025	ASAKAR ROUT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
291	D-WP(C)/9777/2025	MADAN BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
292	D-WP(C)/9778/2025	BASANTI KAR VS STATE OF ODISHA	NIRMAL KUMAR DAS VS	// 0 //	
293	D-WP(C)/9779/2025	SUBALA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
294	D-WP(C)/9780/2025	CHATRUBHUJ ROUT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
295	D-WP(C)/9781/2025	NARAYAN ROUT	BIBHU PRASAD DAS	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/7199/2025	MANGARAJ DALEI	SARADA PRASAD DASH	RARUAN /178 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/7202/2025	GANESH ROUT	SURESH KUMAR JENA	AGARAPADA /46 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/7203/2025	DEBABRATA PRAMANIK	NISHIKANTA MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/7204/2025	NARAYAN JENA	PURNA CHANDRA MOHARANA	KENDRAPARA SADAR /36 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/7205/2025	RAJAT PRADHAN	BHARAT BHUSAN ROURAY	SECTOR-19 /40 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/7206/2025	PARMESWAR NATH @ KUNMUN	PRAMOD KUMAR JENA	SORO /525 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/7208/2025	MADHABA PRUSTI @ MADHAB PRUSTY	JAGABANDHU SAHU	BOLANGIR TOWN /151 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/7210/2025	SACHIDANANDA DEHURY	SAROJ RANJAN SUBUDHI	KANIHA /11 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/7214/2025	RAJ KISHOR BHATTA	CHHABI BEHERA	CUTTACK SADAR /125 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/7216/2025	NIRAJ KUMAR TIWARI	PARTHA SARATHI DAS	BAMBARI /22 /2025	AOD20240000364C202500030
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/7217/2025	BISHAL NAG	BIDYADHAR PANDA	KHETRARAJPUR /36 /2025	AOR20220001945C202500013
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/7218/2025	STATE OF ODISHA MANTU ROUSTRAY @ KALIA ROUSTRAY VS	PRANAB KUMAR SAMANTRAY VS	// SATYABADI /21 /2025 ()	
308	D-ABLAPL/7220/2025	STATE OF ODISHA ANKIT KUMAR SETHI VS	ARJUNA CHARANA BEHERA VS	// BALIANTA P.S. /82 /2025 ()	
309	D-ABLAPL/7222/2025	STATE OF ODISHA SANJAY KUMAR DAS VS	AKSHAYA KUMAR SUBUDHI VS	// BALIPATNA /94 /2025 ()	
310	D-ABLAPL/7223/2025	STATE OF ODISHA KALANDI DASH @ KALIA DASH VS	AKSHAYA KUMAR SUBUDHI VS	// BALIPATNA /68 /2025 ()	
311	D-ABLAPL/7225/2025	STATE OF ODISHA SRIKRUSHNA PRADHANI VS	SANJIB MOHANTY VS	// BALLIGUDA /59 /2025 ()	
312	D-ABLAPL/7231/2025	STATE OF ODISHA SAGAR DAS VS	SOUMYA RANJAN DAS VS	// CHANDIPOSH PS /17 /2025 ()	
313	D-ABLAPL/7236/2025	STATE OF ODISHA VICKY @ BIBEK KUMAR PANDA VS	SANTOSH KUMAR DWIVEDY VS	// SAMBALPUR SADAR /172 /2020 ()	
314	D-ABLAPL/7237/2025	STATE OF ODISHA NARENDRA SAHU @ NARENDRA KUMAR SAHU VS	KEDAR SANKAR SAHU VS	// BALIMI /27 /2025 ()	
315	D-ABLAPL/7238/2025	STATE OF ODISHA BISIKESAN PRADHAN VS	BISHNU PRASAD PRADHAN VS	// BHARATPUR PS /831 /2024 ()	
316	D-ABLAPL/7239/2025	STATE OF ODISHA SANJULATA MISHRA VS	GOKHA BEHERA VS	// BARAMBA /284 /2024 ()	
317	D-ABLAPL/7240/2025	STATE OF ODISHA BIKASH NAIK VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	// RASOL /18 /2025 () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/7249/2025	AKHAYA @ AKHYA KUMAR SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /125 /2011 () //	
319	D-ABLAPL/7250/2025	KARMESWAR PATRA VS STATE OF ODISHA	ANANDA PRAKASH DAS VS	//0 () //	
320	D-ABLAPL/7251/2025	RATIKANTA BARAL VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	RAMACHANDRAPUR /49 /2025 () //	
321	D-ABLAPL/7255/2025	PRADEEP MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /77 /2025 () //	AOR20220001615C202500034
322	D-ABLAPL/7257/2025	BACHHI ROUT @ BACHANI ROUT VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	KUJANGA /81 /2025 () //	AOD20240000324C202500001
323	D-ABLAPL/7259/2025	ZIAUL HAQUE VS STATE OF ODISHA	SANKAR PRASAD PADHI VS	JONK /41 /2025 () //	AOR20230000459C202500003
324	D-ABLAPL/7263/2025	BHAGYADHAR SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KHALLIKOTE /121 /2025 () //	
325	D-ABLAPL/7264/2025	SUSAMA MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
326	D-ABLAPL/7266/2025	MAHESH NAIK @ PAPU NAIK VS STATE OF ODISHA	JAYANTI NAIK VS	PARJANG /45 /2025 () //	
327	D-ABLAPL/7267/2025	TANMAYA KRISHNA LAL NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
328	D-ABLAPL/7268/2025	RANJIT JENA @ SANKURU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	//0 () //	
329	D-ABLAPL/7269/2025	RABIRANJAN BISWAL	SOUBHAGYA SWAIN	//	AOR20220001296C202500018

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/7271/2025	DIPTI NAYAK @ DEEPTY RANJAN NAYAK	SHIBANI SHANKAR PRADHAN	TIRTOL /312 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/7272/2025	PRAFULLA KUMAR DASH	SURESHH CHANDRA PRADHAN	BARI RAMACHANDRAPUR /79 /2025	AOR20220003509C202500022
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/7274/2025	ABHIJIT SINHA	RONALISHA PRADHAN	JATNI P.S. /254 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/7277/2025	DEBAJIT SINHA	RONALISHA PRADHAN	JATNI P.S. /254 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/7280/2025	ALOK MOHANTY	SIDDHARTHA SAMAL	BALIPATNA /72 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/7281/2025	ADIKANDA PRADHAN	ASHOK KUMAR MISRA	SINDHIKELA PS /26 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/7286/2025	SURAJ BEHERA @ BABLU	BIKRAM CHANDRA GHADEI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/7290/2025	SURAJ BEHERA @ BABLU	BIKRAM CHANDRA GHADEI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/7297/2025	PAPU @ RABI NARAYAN BEHERA	PRANAYA KUMAR MAHARAJ	KHANDAPARA /40 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/7301/2025	SAGAR SAHU	RESHMA BEHERA	PLANTSITE /907 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/7302/2025	RAHUL NAYAK @ NAHAK	AMLAN SHAKTI PAUL	INFOVALLY UPD BHUBANESWAR /25 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/7303/2025	STATE OF ODISHA JAGANNATH NAIK VS	MANOJ KUMAR PANDA VS	// JUNAGARH /268 /2020 ()	
342	D-ABLAPL/7312/2025	STATE OF ODISHA YASH JALANI @ YASH JALAN VS	ACHYUTANANDA PATTANAİK VS	// LAXMISAGAR P.S. /301 /2019 ()	
343	D-ABLAPL/7316/2025	STATE OF ODISHA NIGAM LAHARI SAMANTRAY VS	RUCHI RAJGARHIA VS	// / /0 ()	
344	D-ABLAPL/7320/2025	STATE OF ODISHA SAHAJN SAHAJI @ SAJAN SAHAJI VS	BISWORANJAN SWAIN VS	// PIRAHAT P.S /51 /2025 ()	
345	D-ABLAPL/7325/2025	STATE OF ODISHA SEKH ABDUL JALİL VS	CHANDAN SAMANTARAY VS	// BALIPATNA /94 /2025 ()	
346	D-ABLAPL/7327/2025	STATE OF ODISHA SANTOSH KUMAR NATH VS	HIMANSU SEKHAR SATAPATHY VS	// CHANDAKA P.S. /283 /2024 ()	
347	D-ABLAPL/7328/2025	STATE OF ODISHA SANTOSH KUMAR NATH VS	HIMANSU SEKHAR SATAPATHY VS	// CHANDAKA P.S. /286 /2024 ()	
348	D-ABLAPL/7330/2025	STATE OF ODISHA B. DURYADHAN PATRA @ B. DURUJA PATRA VS	AKSHAYA KUMAR BISOI VS	// KHALLIKOTE /167 /2025 ()	
349	D-ABLAPL/7331/2025	STATE OF ODISHA RASMI PATRA VS	BISWOJEET LENKA VS	// BARANGA /1 /2025 ()	
350	D-ABLAPL/7333/2025	STATE OF ODISHA PRADIP KUMAR MOHANTY VS	SURENDRA KUMAR BISWAL VS	// REMUNA /36 /2025 ()	
351	D-ABLAPL/7334/2025	STATE OF ODISHA SAGAR MOHANTY VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// BANSADA /50 /2025 () //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/03/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
352	D-ABLAPL/7335/2025	UMAKANTA MOHANTY VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /50 /2025 () //	
353	D-ABLAPL/7336/2025	BULU @ PURNACHANDRA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /64 /2025 () //	
354	D-ABLAPL/7337/2025	SUKADEB SATAPATHY VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BHADRAK RURAL /743 /2024 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :07/03/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/22957/2024 TRPCRL/69/2024	SMITA ADHIKARI MP	MANORANJAN DAS	26/2025
2	D-TRPCRL/7278/2025 TRPCRL/ /	MINATI BISWAL MP	NAJATI KESHARI KHUNTIA	27/2025
3	D-CRLMP/7261/2025 CRLMP/ /	PRADEEP SINGH MP	RONALISA PRADHAN	61/2025
4	D-OTAPL/9573/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE), BIRSA MP	DEBANKANTI SATAPATHY, SR, S.C (GST, CENTRAL TAX AND CUS	66/2025
5	D-OTAPL/9573/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE), BIRSA MP	DEBANKANTI SATAPATHY, SR, S.C (GST, CENTRAL TAX AND CUS	67/2025
6	D-TRP(C)/9584/2025 TRP(C)/ /	PRIYADARSHINI @ PRIYADARSINI BEHERA MP	RAYA KUMAR NANDA	67/2025
7	D-TRP(C)/9746/2025 TRP(C)/ /	SUBHASMITA SWAIN@SINGH MP	SUSAMARANI SAHOO	68/2025
8	D-OTAPL/9615/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE), BIRSA MP	DEBANKANTI SATAPATHY, SR, S.C	68/2025
9	D-OTAPL/9615/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE), BIRSA MP	DEBANKANTI SATAPATHY, SR, S.C	69/2025
10	D-LAA/9743/2025 LAA/ /	KRUSHNA MOHANTY MP	SASWATI MOHAPATRA	70/2025
11	D-OTAPL/9635/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS, (PREVENTIVE), BIRSA MP	DEBANKANTI SATAPATHY, SR, S.C	70/2025
12	D-OTAPL/9635/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS, (PREVENTIVE), BIRSA MP	DEBANKANTI SATAPATHY, SR, S.C	71/2025
13	D-JCRLA/18047/2024 JCRLA/113/2024	DIPAK NAYAK MP	M/S BHARATI DASH	78/2025
14	D-JCRLA/3589/2024 JCRLA/14/2024	DAKA BHUYAN MP	MS. BHAKTISUDHA SAHOO	79/2025
15	D-CONTC/41765/2024 CONTC/7144/2024	BHIMAKANTA NAIK MP	SAKTIDHARA MISHRA , A.ROUT	102/2025
16	D-CONTC/43166/2024 CONTC/7255/2024	DAMODAR KHILAR MP		103/2025
17	D-CONTC/4998/2025 CONTC/ /	DILLIP KUMAR MOHAPATRA MP	ADV	104/2025
18	D-RVWPET/9645/2025 RVWPET/ /	GAURAV ELECTRICALS MP	VIVEK CHOPDA	120/2025
19	D-RVWPET/9645/2025 RVWPET/ /	GAURAV ELECTRICALS MP	VIVEK CHOPDA	121/2025
20	D-RVWPET/9735/2025 RVWPET/ /	NARASINGH MAHARANA MP	AMITAV TRIPATHY	122/2025
21	D-RPFAM/9612/2025 RPFAM/ /	BIDHU PRASAD TRIPATHY MP	PRADEEP KUMAR PANDA	128/2025
22	D-CMAPL/51055/2024 CMAPL/437/2024	THE DIVISIONAL MANAGER , M/S. ORIENTAL INSURANCE CO. MP	SAHUSURANSEGO.LTD. SAMBALPUR	148/2025
23	D-CMAPL/9315/2025 CMAPL/ /	MANASHREE NAYAK MP	SUSHANTA KUMAR JOSHI	149/2025
24	D-MATA/9592/2025 MATA/ /	SURAVARAM TEJESWARA RAO MP	BHUBANANANDA LENKA	149/2025
25	D-MATA/8583/2025 MATA/ /	PRADIPTA KUMAR SAHOO MP	BIJAYA KUMAR RAGADA	150/2025
26	D-FAO/241/2018	STATE OF ORISSA	SR.S.C.S AND ME	

	FAO/241/2018	MP		172/2025
27	D-FAO/241/2018	STATE OF ORISSA	SR.S.C.S AND ME	
	FAO/241/2018	MP		173/2025
28	D-CRLREV/4035/2025	PRANAB PATRA	BIBHU PRASAD MOHANTY	
	CRLREV/109/2025	MP		189/2025
29	D-CRLREV/6359/2025	MIRZA ANSAR ALLI BEG	LAXMIDHAR DASH	
	CRLREV/ /	MP		190/2025
30	D-CRLREV/6691/2025	BIJAYEENI MISHRA @BIJAYINI MISHRA	NIRANJAN LENKA	
	CRLREV/ /	MP		191/2025
31	D-CRLREV/7273/2025	SHYAM SUNDAR BEMAL	JNYANANANDA PANDA	
	CRLREV/ /	MP		192/2025
32	D-CRLREV/7273/2025	SHYAM SUNDAR BEMAL	JNYANANANDA PANDA	
	CRLREV/ /	MP		193/2025
33	D-CRLREV/7273/2025	SHYAM SUNDAR BEMAL	JNYANANANDA PANDA	
	CRLREV/ /	MP		194/2025
34	D-CRLREV/7295/2025	MANGILAL BALDEWA	ACHYUTA NANDA ROUSTRAY	
	CRLREV/ /	MP		195/2025
35	D-CRLREV/7317/2025	KHAGESWAR @ KHAGA JENA	PRAVAT KUMAR DAS	
	CRLREV/ /	MP		196/2025
36	D-CRLREV/7321/2025	NESAR KHAN	MD.G.MADANI	
	CRLREV/ /	MP		197/2025
37	D-CRLREV/7321/2025	NESAR KHAN	MD.G.MADANI	
	CRLREV/ /	MP		198/2025
38	D-RSA/9630/2025	DEBENDRA KUMAR JENA	BHASKAR CHANDRA PANDA	
	RSA/ /	MP		340/2025
39	D-RSA/4767/2025	SAGAR PATRA	ASHOK DAS	
	RSA/ /	MP		341/2025
40	D-RSA/204/2023	RAMESH SOREN	SUMANTA MALIK	
	RSA/204/2023	MP		342/2025
41	D-RSA/192/2007	BABAJI CHARAN SWAIN	M/S SUMITRA MOHANTY	
	RSA/192/2007	MP		343/2025
42	D-RSA/192/2007	BABAJI CHARAN SWAIN	M/S SUMITRA MOHANTY	
	RSA/192/2007	MP		344/2025
43	D-RSA/192/2007	BABAJI CHARAN SWAIN	M/S SUMITRA MOHANTY	
	RSA/192/2007	MP		345/2025
44	D-RSA/192/2007	BABAJI CHARAN SWAIN	M/S SUMITRA MOHANTY	
	RSA/192/2007	MP		346/2025
45	D-BLAPL/12221/2024	HEMA		
	BLAPL/4033/2024	MP		346/2025
46	D-RSA/192/2007	BABAJI CHARAN SWAIN	M/S SUMITRA MOHANTY	
	RSA/192/2007	MP		347/2025
47	D-RSA/192/2007	BABAJI CHARAN SWAIN	M/S SUMITRA MOHANTY	
	RSA/192/2007	MP		348/2025
48	D-RSA/192/2007	BABAJI CHARAN SWAIN	M/S SUMITRA MOHANTY	
	RSA/192/2007	MP		349/2025
49	D-RSA/192/2007	BABAJI CHARAN SWAIN	M/S SUMITRA MOHANTY	
	RSA/192/2007	MP		350/2025
50	D-RSA/192/2007	BABAJI CHARAN SWAIN	M/S SUMITRA MOHANTY	
	RSA/192/2007	MP		351/2025
51	D-RSA/193/2007	BABAJI CHARAN SWAIN	M/S SUMITRA MOHANTY	
	RSA/193/2007	MP		352/2025
52	D-RSA/193/2007	BABAJI CHARAN SWAIN	M/S SUMITRA MOHANTY	
	RSA/193/2007	MP		353/2025
53	D-RSA/193/2007	BABAJI CHARAN SWAIN	M/S SUMITRA MOHANTY	
	RSA/193/2007	MP		354/2025
54	D-RSA/193/2007	BABAJI CHARAN SWAIN	M/S SUMITRA MOHANTY	
	RSA/193/2007	MP		355/2025
55	D-RSA/193/2007	BABAJI CHARAN SWAIN	M/S SUMITRA MOHANTY	
	RSA/193/2007	MP		356/2025
56	D-RSA/193/2007	BABAJI CHARAN SWAIN	M/S SUMITRA MOHANTY	
	RSA/193/2007	MP		357/2025
57	D-RSA/193/2007	BABAJI CHARAN SWAIN	M/S SUMITRA MOHANTY	
	RSA/193/2007	MP		358/2025

58	D-RSA/193/2007 RSA/193/2007	BABAJI CHARAN SWAIN MP	M/S SUMITRA MOHANTY	359/2025
59	D-RSA/193/2007 RSA/193/2007	BABAJI CHARAN SWAIN MP	M/S SUMITRA MOHANTY	360/2025
60	D-RSA/28354/2024 RSA/246/2024	BRUNDABAN SAHU MP	BAIBASWATA PANIGRAHI	361/2025
61	D-RSA/9712/2025 RSA/ /	PRADEEP KUMAR BRAHMA MP	SOUMYA MISHRA	362/2025
62	D-RSA/9713/2025 RSA/ /	BIJAYA KUMAR SATAPATHY @ PUROHITDHANANJAYA MUND MP		363/2025
63	D-RSA/9732/2025 RSA/ /	SANJULATA JENA MP	SUKANTA KUMAR NAYAK	364/2025
64	D-RSA/9732/2025 RSA/ /	SANJULATA JENA MP	SUKANTA KUMAR NAYAK	365/2025
65	D-RSA/47502/2024 RSA/483/2024	SAMARENDRA MISHRA MP	SURENDRA KUMAR BISWAL	366/2025
66	D-CMP/9617/2025 CMP/356/2025	MOUSIM AKHTAR MP	SIDHARTHA MISHRA	397/2025
67	D-CMP/9633/2025 CMP/ /	MAMATA SAMANTARAY MP	GOUTAM CH. ROUT	398/2025
68	D-CMP/9660/2025 CMP/ /	DEBI PRASAD GIRI MP	SOUGAT DASH	399/2025
69	D-CMP/9671/2025 CMP/ /	SUSAMA KHAMARI@SUSAMA KHAMARI BIKRAM RATH MP		400/2025
70	D-CMP/9682/2025 CMP/ /	SHYAMANANDA JENA MP	PRADEEP KUMAR MOHAPATRA	401/2025
71	D-CMP/9694/2025 CMP/ /	SHYAMANANDA JENA MP	PRADEEP KUMAR MOHAPATRA	402/2025
72	D-CMP/9724/2025 CMP/ /	GEETANJALI @ GITANJALI PADHI MP	DR.KEDARNATH TRIPATHY	403/2025
73	D-CMP/9729/2025 CMP/ /	CHINARI JHULI SUBUDHI MP	KISHORE KUMAR MISHRA	404/2025
74	D-ABLAPL/5745/2025 ABLAPL/2168/2025	SUJIT KUMAR SAHOO MP	PRASANTA KUMAR NANDA	626/2025
75	D-ABLAPL/3393/2021 ABLAPL/3393/2021	LAKINATH KHARA MP	SABYASACHI MISHRA	627/2025
76	D-ABLAPL/2512/2025 ABLAPL/1040/2025	SANTIA @ SHANTI JENA MP	SANJIT MISHRA	628/2025
77	D-ABLAPL/32941/2024 ABLAPL/12699/2024	BIPIN BIHARI PANDA MP		629/2025
78	D-ABLAPL/2271/2024 ABLAPL/815/2024	MINATI SAHOO MP		630/2025
79	D-ABLAPL/2250/2024 ABLAPL/769/2024	MINATI SAHOO MP		631/2025
80	D-MACA/9583/2025 MACA/ /	RENUBALA MOHANTY MP	SATYABHUSAN DAS	684/2025
81	D-MACA/9583/2025 MACA/ /	RENUBALA MOHANTY MP	SATYABHUSAN DAS	685/2025
82	D-MACA/761/2020 MACA/761/2020	KAILASH CHANDRA SASMAL MP		686/2025
83	D-MACA/9648/2025 MACA/ /	CHANDRAKANTI PATRA MP	BISHNU BRATA SINGH	687/2025
84	D-CRLMC/5407/2023 CRLMC/5407/2023	ABHISEK PANDA MP	SUSANTA KUMAR DASH	714/2025
85	D-CRLMC/6322/2025 CRLMC/ /	PURUSOTTAM DAS MP	SUDHASHREE PASAYAT	715/2025
86	D-CRLMC/7213/2025 CRLMC/ /	RATNAKAR PALAI MP	SOUMYA RANJAN MOHANTY	716/2025
87	D-CRLMC/7232/2025 CRLMC/ /	PITABASA SAHU @ TULU MP	MANOJ KUMAR MOHANTY (2)	717/2025
88	D-CRLMC/7235/2025 CRLMC/ /	SAROJ KUMAR SAHOO MP	ATAL BIHARI LENKA	718/2025
89	D-CRLMC/7256/2025	AMIT KUMAR BARIK	ARUN KUMAR MISHRA	

	CRLMC/ /	MP		719/2025
90	D-CRLMC/7258/2025	MOHAMMAD JAMIL	MOHAMMED MUSTAR ANSARI	
	CRLMC/ /	MP		720/2025
91	D-CRLMC/7262/2025	SUJEET PRIYADARSHI DAS	BIKRAM CHANDRA GHADEI	
	CRLMC/ /	MP		721/2025
92	D-CRLMC/7283/2025	LUNA NAYAK@MUNA NAYAK	PRANAYA KUMAR MAHARAJ	
	CRLMC/ /	MP		722/2025
93	D-CRLMC/7294/2025	AJAYA KUMAR NATH	PRATIK NAYAK	
	CRLMC/ /	MP		723/2025
94	D-CRLMC/7304/2025	CHINKU CHANDAN DAS @ CHIKU CHANDAN	SANTOSH MOHANTRA	
	CRLMC/ /	MP		724/2025
95	D-CRLMC/1792/2021	SANGITA RANI AGARWAL		725/2025
	CRLMC/1792/2021	MP		
96	D-CRLA/10634/2024	PURNA CHANDRA BEHERA	M/S JNYANANANDA PANDA, M/S ADITI HOTA	
	CRLA/357/2024	MP		746/2025
97	D-CRLA/7228/2025	MAYADHAR PRADHAN	BHARAT JALLI	
	CRLA/ /	MP		747/2025
98	D-CRLA/7233/2025	SIMADRI NAYAK	PRABIN DAS	
	CRLA/ /	MP		748/2025
99	D-CRLA/7243/2025	ALOK NAYAK	DIBYAJYOTI SAHOO	
	CRLA/ /	MP		749/2025
100	D-CRLA/7243/2025	ALOK NAYAK	DIBYAJYOTI SAHOO	
	CRLA/ /	MP		750/2025
101	D-CRLA/7243/2025	ALOK NAYAK	DIBYAJYOTI SAHOO	
	CRLA/ /	MP		751/2025
102	D-CRLA/1369/2023	SAMRAY HANSDAH	SATYA NARAYAN BEHERA, H.K.MOHANTAASIT KUMAR OTTA	
	CRLA/1369/2023	MP		752/2025
103	D-CRLA/1369/2023	SAMRAY HANSDAH	SATYA NARAYAN BEHERA, H.K.MOHANTAASIT KUMAR OTTA	
	CRLA/1369/2023	MP		753/2025
104	D-CRLA/1369/2023	SAMRAY HANSDAH	SATYA NARAYAN BEHERA, H.K.MOHANTAASIT KUMAR OTTA	
	CRLA/1369/2023	MP		754/2025
105	D-CRLA/489/2023	PRAMOD BARIHA	MR.DIPTI RANJAN SWAIN, M.M.SWAIN	
	CRLA/489/2023	MP		755/2025
106	D-CRLA/2327/2025	SUJAY MALLICK	TANMAYA KUMAR MOHANTY	
	CRLA/148/2025	MP		756/2025
107	D-CRLA/7291/2025	PADMANAV ROUT	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		757/2025
108	D-CRLA/7291/2025	PADMANAV ROUT	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		758/2025
109	D-CRLA/20148/2024	MANIA @ MANAS SAMAL	PRASANT KUAMR SAHOO	
	CRLA/679/2024	MP		759/2025
110	D-CRLA/7319/2025	KISHOR KUMAR JENA	NIKUNJA KUMAR ROUT	
	CRLA/ /	MP		760/2025
111	D-CRLA/7319/2025	KISHOR KUMAR JENA	NIKUNJA KUMAR ROUT	
	CRLA/ /	MP		761/2025
112	D-CRLA/7319/2025	KISHOR KUMAR JENA	NIKUNJA KUMAR ROUT	
	CRLA/ /	MP		762/2025
113	D-WA/9572/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	
	WA/ /	MP		1374/2025
114	D-WA/9572/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	
	WA/ /	MP		1375/2025
115	D-WA/9616/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1376/2025
116	D-WA/9616/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1377/2025
117	D-WA/9616/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1378/2025
118	D-WA/1698/2025	ALKA MAHIMA SURIN	PAMI RATH (SENIOR ADV)	
	WA/91/2025	MP		1379/2025
119	D-WA/53611/2024	CHOUDHURY SAUBHAGYA MOHAN DASH	PAMI RATH(SENIOR ADV)	
	WA/62/2025	MP		1380/2025
120	D-WA/9657/2025	COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK	DEBPRITON, CUTTACK	
	WA/ /	MP		1381/2025

121	D-WA/9657/2025 WA/ /	COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK MP		1382/2025
122	D-WA/4863/2025 WA/ /	MANJULATA BAG MP	BINI MISHRA	1383/2025
123	D-WA/9679/2025 WA/ /	SAURI NAHAK MP	PRATAP CHANDRA MISHRA	1384/2025
124	D-WA/9679/2025 WA/ /	SAURI NAHAK MP	PRATAP CHANDRA MISHRA	1385/2025
125	D-WA/9683/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1386/2025
126	D-WA/9683/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1387/2025
127	D-WA/9704/2025 WA/ /	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., ODISHA MP		1388/2025
128	D-WA/9704/2025 WA/ /	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., ODISHA MP		1389/2025
129	D-WA/9684/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A.	1390/2025
130	D-WA/9684/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A.	1391/2025
131	D-WA/9684/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A.	1392/2025
132	D-WA/1698/2025 WA/91/2025	ALKA MAHIMA SURIN MP	VISWAJEET MALLICK	1393/2025
133	D-WA/9725/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	1394/2025
134	D-WA/9725/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	1395/2025
135	D-WA/9725/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	1396/2025
136	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1397/2025
137	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1398/2025
138	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1399/2025
139	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1400/2025
140	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1401/2025
141	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1402/2025
142	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1403/2025
143	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1404/2025
144	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1405/2025
145	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1406/2025
146	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1407/2025
147	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1408/2025
148	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1409/2025
149	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1410/2025
150	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1411/2025
151	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1412/2025
152	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	

	WA/197/2024	MP		1413/2025
153	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1414/2025
154	D-WA/9726/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1415/2025
155	D-WA/9726/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1416/2025
156	D-WA/9726/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1417/2025
157	D-WA/9727/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	1418/2025
158	D-WA/9727/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	1419/2025
159	D-WA/9728/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1420/2025
160	D-WA/9728/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1421/2025
161	D-WA/9728/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1422/2025
162	D-WP(C)/9575/2025 WP(C)/6905/2025	BISHNU BARIK MP	SUSHANTA KUMAR PRADHAN	4018/2025
163	D-WP(C)/9577/2025 WP(C)/6871/2025	MAHESWATA PARIDA MP	PRASANNA KUMAR MISRA	4019/2025
164	D-WP(C)/9581/2025 WP(C)/ /	RENUBALA SAHU MP	ARUN KUMAR PATRA	4020/2025
165	D-WP(C)/9585/2025 WP(C)/ /	DEOKARAN PRASAD JAISWAL MP	BIRAJA PRASANNA DAS	4021/2025
166	D-WP(C)/9591/2025 WP(C)/ /	SURESH KUMAR MALLICK MP	ARIJEET MISHRA	4022/2025
167	D-WP(C)/3586/2025 WP(C)/3776/2025	SUKADEV MOHAPATRA MP	RAJENDRA KUMAR MUND	4023/2025
168	D-WP(C)/26789/2022 WP(C)/26789/2022	THRIVENI EARTHMOVERS PVT. LTD., TAMSONDIA MP	<del>SUNANDA</del> RANJAN MOHANTY	4024/2025
169	D-WP(C)/9608/2025 WP(C)/ /	DEEPAK KUMAR MP	PARSURAM MOHAPATRA	4025/2025
170	D-WP(C)/9595/2025 WP(C)/ /	SHISHIRA PARIDA MP	JUDHISTHIR SAHOO	4026/2025
171	D-WP(C)/9613/2025 WP(C)/ /	GOMATI JENA MP	ANIRUDHA DAS	4027/2025
172	D-WP(C)/9614/2025 WP(C)/6879/2025	TRINATH BISWAL MP	BISWAJIT NAYAK	4028/2025
173	D-WP(C)/8091/2025 WP(C)/6198/2025	BINOD KUMAR RATH MP	DOLAGOBINDA MOHAPATRA	4029/2025
174	D-WP(C)/9621/2025 WP(C)/ /	SHREE SHREE KAPILAMUNI SACHETAN MP	<del>SUBAS CHANDRA DAS</del> SUBAS CHANDRA DAS	4030/2025
175	D-WP(C)/9623/2025 WP(C)/ /	TRIMURTY CHEMICAL INDUSTRIES, CUTTACK MP	GANESH PRASAD SAMAL	4031/2025
176	D-WP(C)/9623/2025 WP(C)/ /	TRIMURTY CHEMICAL INDUSTRIES, CUTTACK MP	GANESH PRASAD SAMAL	4032/2025
177	D-WP(C)/9627/2025 WP(C)/ /	GENERAL MANAGER, IB VALLEY AREA, BOKSIL MP	<del>AKHIL KUMAR</del> AKHIL KUMAR	4033/2025
178	D-WP(C)/9628/2025 WP(C)/ /	HARISH CHANDRA SUNDARAY MP	AJAYA KUMAR MOHARANA	4034/2025
179	D-WP(C)/9625/2025 WP(C)/ /	SUDARSAN DALEI MP	SUBAS CHANDRA DAS	4035/2025
180	D-WP(C)/13398/2019 WP(C)/13398/2019	AKBAR RANA MP	M/S.BAIJAYANTI MOHANTY	4036/2025
181	D-WP(C)/9634/2025 WP(C)/6892/2025	MAHENDRA JENA MP	SUJATA JENA	4037/2025
182	D-WP(C)/13398/2019 WP(C)/13398/2019	AKBAR RANA MP	M/S.BAIJAYANTI MOHANTY	4038/2025
183	D-WP(C)/13398/2019 WP(C)/13398/2019	AKBAR RANA MP	M/S.BAIJAYANTI MOHANTY	4039/2025

184	D-WP(C)/13398/2019 WP(C)/13398/2019	AKBAR RANA MP	M/S.BAIJAYANTI MOHANTY	4040/2025
185	D-WP(C)/9629/2025 WP(C)/ /	LAXMIDHAR JENA MP	BIJAY KUMAR NAYAK 3	4041/2025
186	D-WP(C)/24398/2024 WP(C)/14057/2024	SUDARSHAN PALAI MP	KOUSIK ANANDA GURU	4042/2025
187	D-WP(C)/24403/2024 WP(C)/14041/2024	BIKRAM KESHARI NAYAK MP	KOUSIK ANANDA GURU	4043/2025
188	D-WP(C)/23928/2024 WP(C)/13644/2024	MANOJ KUMAR NAHAK MP	KOUSIK ANANDA GURU	4044/2025
189	D-WP(C)/9646/2025 WP(C)/ /	DIBJAY BEHERA MP	JITENDRA KUMAR LENKA	4045/2025
190	D-WP(C)/31376/2024 WP(C)/20538/2024	M/S MAA MAJHI GOURI FIRE WOOD MP	JAGAMOHAN PATTNAIK	4046/2025
191	D-WP(C)/9649/2025 WP(C)/ /	NIRANJAN MURMU MP	NIRANJAN LENKA	4047/2025
192	D-WP(C)/9656/2025 WP(C)/ /	BHARAT RANDHARI MP	TUKUNA KUMAR MISHRA	4048/2025
193	D-WP(C)/9662/2025 WP(C)/ /	IQUBAL ALI KHAN MP	SISIR DAS	4049/2025
194	D-WP(C)/9664/2025 WP(C)/ /	M/S. CHINMAYA VIDYALAYA., RAYAGAD MP	ANANTISH KUMAR MISHRA	4050/2025
195	D-WP(C)/9666/2025 WP(C)/ /	SRIKANTA MAHANTA MP	DIGAMBAR SETHI	4051/2025
196	D-WP(C)/7143/2025 WP(C)/5683/2025	M/S. BISWAL AND BISWAL RESTAURANT, MP	ANUPAM MISHRA	4052/2025
197	D-WP(C)/9674/2025 WP(C)/ /	SUBHASHMITA TRIPATHY MP	MANAS KUMAR CHAND	4053/2025
198	D-WP(C)/9676/2025 WP(C)/ /	RATIKANTA ROUT MP	SATYA RANJAN MULIA	4054/2025
199	D-WP(C)/9680/2025 WP(C)/ /	RATIKANTA ROUT MP	SATYA RANJAN MULIA	4055/2025
200	D-WP(C)/9681/2025 WP(C)/ /	SUBHRANSHU SEKHAR DASH MP	SASWATI MOHAPATRA	4056/2025
201	D-WP(C)/9690/2025 WP(C)/ /	SUDHIR KUMAR ROUT MP	SAMEER KUMAR DAS	4057/2025
202	D-WP(C)/9695/2025 WP(C)/ /	HAJEE A P BAVA AND COMPANY CONSTRUCTION, MP	HAJEE A P BAVA LIMITED	4058/2025
203	D-WP(C)/9697/2025 WP(C)/ /	NOVEL SIDHARTH ENGLISH MEDIUM EDUCATION, MP	PRANONAKULUM MOHARUT	4059/2025
204	D-WP(C)/1553/2020 WP(C)/1553/2020	MUKESH KUMAR PRADHAN MP	M/S.BISIKESAN PRADHAN	4061/2025
205	D-WP(C)/9699/2025 WP(C)/ /	LATIKA SAHOO MP	ARUN KUMAR PATRA	4062/2025
206	D-WP(C)/9686/2025 WP(C)/ /	DR HARINDER SINGH MP	JAGJIT SINGH CHHABRA	4063/2025
207	D-WP(C)/9700/2025 WP(C)/ /	M/S. BALAJI METALLICS PRIVATE LTD, MP	SUNDERGANJAN DAS	4064/2025
208	D-WP(C)/9702/2025 WP(C)/ /	MRUTYUNJAY SUR MP	GYANESWAR SATPATHY	4065/2025
209	D-WP(C)/9703/2025 WP(C)/ /	KABITA SAHU MP	ANJAN KUMAR BISWAL	4066/2025
210	D-WP(C)/9706/2025 WP(C)/ /	JYOTIRMAYA PAL MP	ALOK KUMAR PANDA	4067/2025
211	D-WP(C)/9688/2025 WP(C)/ /	M/S. SPARK FURNITURES PVT LTD. MP	KANANBALA ROY CHOUDHURY	4068/2025
212	D-WP(C)/7599/2025 WP(C)/5754/2025	M/S EVOS BUILDCON PVT.LTD MP	DEBAKANT MOHANTY	4069/2025
213	D-WP(C)/6955/2013 WP(C)/6955/2013	B.NAGARJUN MP		4070/2025
214	D-WP(C)/9709/2025 WP(C)/ /	DR. GYANADIPTA ROUT MP	DR. SIMANCHALLA RANJIT	4071/2025
215	D-WP(C)/3089/2018	JITENDRANATH SINGH		

	WP(C)/3089/2018	MP		4072/2025
216	D-WP(C)/9693/2025 WP(C)/ /	SURYA NARAYAN SAHOO MP	RAJJEET ROY	4073/2025
217	D-WP(C)/9720/2025 WP(C)/ /	ALOK KUMAR SAHU MP	PRAFULLA KUMAR LENKA	4074/2025
218	D-WP(C)/34414/2022 WP(C)/34414/2022	SARALA DEI MP		4075/2025
219	D-WP(C)/9698/2025 WP(C)/ /	NANDI HO MP	AFRAAZ SUHAIL	4076/2025
220	D-WP(C)/9685/2025 WP(C)/ /	M/S. ANAND HYPER MARKET MP	KANANBALA ROY CHOUDHURY	4077/2025
221	D-WP(C)/9749/2025 WP(C)/ /	ANAND KUMAR DUBEY MP	SASWAT KUMAR ACHARYA	4078/2025
222	D-WP(C)/9755/2025 WP(C)/ /	CHANDRAKANTA PRUSTY MP	SOUMYA RANJAN PATI	4079/2025
223	D-WP(C)/9757/2025 WP(C)/ /	JYOTIRANJAN DAS MP	HRUDANANDA MOHAPATRA	4080/2025
224	D-WP(C)/9758/2025 WP(C)/ /	SATISH KUMAR ISHWARDAS GAJBHIYE MP	DIGAMBARA MISHRA	4081/2025
225	D-WP(C)/9730/2025 WP(C)/ /	M/S. TRINITY BEVERAGES PRIVATE LIMITED MP	BINODA KUMAR MISHRA	4082/2025
226	D-WP(C)/9762/2025 WP(C)/ /	KABITA MAHAPATRA @ BEHERA MP	HRUDANANDA MOHAPATRA	4083/2025
227	D-WP(C)/9778/2025 WP(C)/ /	BASANTI KAR MP	NIRMAL KUMAR DAS	4084/2025
228	D-WP(C)/9767/2025 WP(C)/ /	M/S. SHREE BUILDERS MP	PRABODHA CHANDRA NAYAK	4085/2025
229	D-WP(C)/9772/2025 WP(C)/ /	UNION OF INDIA MP	SANTOSH KUMAR SAMANTARAY,C.G.C	4086/2025
230	D-WP(C)/9772/2025 WP(C)/ /	UNION OF INDIA MP	SANTOSH KUMAR SAMANTARAY,C.G.C	4087/2025